

Additional Information to be submitted by existing electronic platform undertaking the business of Peer to Peer as on the date of the Master Directions – NBFC-P2P

1. Whether IT infrastructure is in place and it complies with para 14 of the Master Direction –NBFC-P2P (Yes/ No)

(a) If yes, the following to be submitted

(i) details of the software/ hardware set up by the company

(ii) Latest available report of the Internal System Audit of the internal systems and processes.

(b) If no, road map giving the timeline by which the IT infrastructure can be set up.

2. **Business Model**

(i) Brief of the business model

(ii) Process of participant authentication

(iii) The procedure of documentation of loan agreements

(iv) whether the applicant is rendering services of recovery of loans. If yes, whether the same is in house or is outsourced. If outsourced, the details thereof.

(v) Whether the current business model adheres to instructions contained in para 6, 7 and 9. (Yes/ No)

(a) If no, details of the variance and the roadmap for compliance with the said instructions

(vi) Grievance redressal mechanism currently in place.

3. Volume and Value of loans disbursed as on date.

4. Area of operations

Additional Information to be submitted by fresh applicants

1. **IT infrastructure details**

(a) the details of the software/ hardware proposed to be set up by the applicant

(b) Road map giving the timeline by which the IT infrastructure can be set up.

2. **Business Model –**

(i) Brief of the business model to be adopted

(ii) Proposed process for participant authentication

(ii) The procedure to be adopted for documentation of loan agreements